

1 Ranvijay Singh, son of Sri Mundrika Singh Aged 44 years, resident of Tekabigha (mention full postal address), a candidate at the above Election, do hereby solemnly affirm and state on oath as under:-(strike out whichever is not applicable)

 1 am a candidate set up by B.P.J. (name of the political party) / am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

SI.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown In Income Tax Return (in Rupees)
₹.	Selvijay Singh	CPFPS7796B	2017-18	10,00,000.00
4 6 6	Sporte	NIL	NIL	NIL
fied fore	Dependent I	NIL	NIL	NIL
e, S	Dependent 2	NIL	NIL	NIL
is id	Depter ont 3	NIL	NIL	· NIL

The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a) (1) (a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	(i) Bakhtiyarpur P.S. 91/09 (Train Block) (ii) Bakhtiyarpur P.S263/10 (Code of Conduct) G.R1173/10 1st Class Manoj Kumar (iii) Bakhtiyarpur P.S298/15 (Code of Conduct) G.R1835/15 ACJM, Barh.
(b)	Name of the court, Case No. and Date of order taking cognizance:	NIL
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	NIL

(4) Community thave been convicted by a court of law(other those referred to in Form 26):

the details of set Sections of the	NIL
Name of the Manual ase No. and	NIL

(C)	Punishment imposed :	₽ NIL
()		

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets:

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/Institution and Branch are to be given

Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent- 1	Dependent -2	Dependent 3		
(i)	Cash in hand	Rs. 1,75,000/-	Rs. 50,000/-	NIL	NIL	NIL		
(ii)	(ii) Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit		PNB, GHOSWARI A/C-19210001000 66237 RS. 50,000/-	NIL	NIL	NIL		
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	NIL	NIL	NIL	NIL	NIL		
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	Total Rs. 2750000/- LIC (Yearly Prem.) Rs. 80320/- Rs. 15851/- Rs. 17038/- Rs. 24400/- Rs. 6500/- Rs. 25250/-	LIC Total Rs. 5,00,000/- Yearly Prem Rs.25275/-	NIL	NIL	NIL		
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the proof.	al loans/advance given to rson or entity including Company, Trust etc. and Company Com		kCC- 1,00,000/- y including Rs. 25,00,000/- ust etc. and Housing Loan from NIL	NIL	NIL	NIL	NIL
(vi)	dor chicles and a services and services are services and services and services and services and services and services are	Scorpio - BR01PA 8769 (Year - 2010) BR01PG 5169 (Year 2015) Swaraj Tractor Tot. Rs. 25,00,000/-	NIL	NIL	NIL	NIL		

(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Gold- 80 gms. Apr. value Rs. 2,40,000.00	Gold - 200 Gms. Apr. Value- Rs. 6,00,000.00 Silver - 500 Gms. Apr. Value- Rs. 20,000.00	NIL	NIL	NIL
(viii)	Any other assets such as value of Claims/interest	NIL	NIL	NIL	NIL	NIL
(ix)	Gross Total value	RS. 31,55,000/-	RS. 7,20,000/-	NIL	NIL	NIL

B. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Description Self Spouse (Wife)		Dependent-1	Dependent-2	Dependent-3	
(i)	Agricultural Land Location(s) Survey number(s)	GHOSWARI/ Champapur etc.	GHOSWARI/ Shirshi etc.	NIL	NIL	NIL	
	Area (Total measurement in acres)	9 Acre 79 Dec.	1 Acre 65 Dec.	NIL	NIL	NIL	
	Whether inherited property (Yes or NO)	Yes 1 Acre 25 Dec.	NIL	NIL	NIL	NIL	
	Date of purchase in case of self acquired property	13.02.2008 to 28.11.2014	04.08.2010 & 16.08.2013	NIL	NIL,	NIL	
	Cost of Land (in case of purchase)at the time of purchase	Rs. 36,57,000/-	Rs. 7,40,000/-	NIL	NIL	NIL	
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL	
	Approximate Current market value	Rs. 10500000.00	Rs. 15,00,000.00	NIL	NIL	NIL	
ii)	Non-Agricultural Land Location(s) Survey number(s)	NIL	NIL	NIL	NIL	NIL	
	Area (Total measurement in sq. ft.)	NIL	NIL	NIL	NIL	NIL	
-	Whether inherited property (Yes or NO)	NIL	NIL	NIL	NIL	NIL	
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL	
	Cost of Language Case purpose of the tint of purposes	NIL	NIL	NIL	NIL	NIL	
	way of de religionistic MARAN Constitution of the religion of	NIL	NIL	NIL	NIL.	NIL	
	Contoximate Current Mary	NIL	NIL	NIL	NIL	NIL	

(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	Mauza-Ghoswari Thana-147, Survey No 324, 2160, NH-30, Akash Hotel Area- 21 Dec.	NIL	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	8166 Sq.ft,	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	3000 Sq.ft.	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	23.09.11 & 07.11.14	NIL	NIL	NIL	NIL
	Any Investment on the property by way of development, construction etc.	Rs. 50,00,000/-	NIL	NIL	NIL	NIL
	Approximate Current market value	Rs. 1,00,00,000.00	NIL	NIL	NIL	NIL
(iv)	Residential Buildings (including -apartments,) -Location(s) - Survey number(s)	Mauza-Ghoswari Thana-147, Area-14 Dec.	NIL	NIL	NIL	NIL
	Area (Total measurement in sq. ft.)	6124 Sq.ft.	NIL	NIL	NIL	NIL.
	Built up Area (Total measurement in sq. ft.)	2041 Sq.ft.	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	Yes 2722 Sq.ft.	NIL	NIL	NIL.	NIL
	Date of purchase in case of self acquired property	04.08.2010 & 29.05.2012	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	Rs. 1,51,000/-	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	Rs. 6,00,000/-	NIL	NIL	NIL	NIL
	Approximate Current market value	Rs. 20,00,000/-	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL
(vi)	Total of Current Market Value of (i) to (v) above	Rs. 2,35,00,000/-	15,00,000.00	NIL	NIL	NIL

(6) I give here to all the table of liabilities/ dues to public financial institutions and government:

(Note: least give separate to all sof name of Bank, institution, entity or individual and amount for each item)

S. No.	Regd. No anul-6920(J)	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
	Exp.Date-					

(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan KCC- Rs. 1,00,000/- Housing Loan Rs. 25,00,000/- Vehicle Loan Rs. 10,00,000/-		KCC Rs. 1,00,000/-	NIL	NIL	NIL
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	Rs. 10,00,000/- i) Munna Rai ii) Ramanand Rai iii) Shailendra Kumar	NIL	NIL	NIL	NIL
	Any other liability	RS. 46,00,000/-	NIL	NIL	NIL	NIL
	Grand total of liabilities	Rs. 41,00,000/-	Rs. 1,00,000/-	NIL	NIL	NIL
(ii)	Government Dues: Dues to departments dealing with government accommodation	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of water	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of electricity	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of telephones/mobiles	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with government transport (including aircrafts and helicopters)	NIL	NIL	NIL	NIL	NIL
	Income Tax Dues	NIL	NIL	NIL	NIL	NII.
	Wealth Tax Dues	NIL	NIL	NIL	NIL	NIL
	Service Tax Dues	NIL	NIL	NIL	NIL	NIL
	Municipal/Property Tax Dues	NIL	NIL	NIL	NIL	NIL
	Sales Tax Dues	NIL	NIL	NIL	NIL	NIL
	Any other dues	NIL	NIL	NIL	NIL	NIL
iii)	Grand total of all Govt. dues	NIL	NIL	NIL	NIL	NIL

(7) Details of profession or occupation: a. Self - Agriculture, Business & Politician

- b. Spouse House wife, Ranching

(8) My educational qualification is as under:

University education with full form of the certificate/ diploma/ degree lege/ University and the year in which the course was completed.) ILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate				RANVIJAY SINGH					
2.		ull postal address			Vill Tekabigha, P.OLakhanpura, P.s Bakhtiyarpur, DisttPatna, Pin-803202					
3.		Number and Name of the constituency and state				Bakhtiyarpur				
4.	ca	ame of the Political party indidate (otherwise write '	Independent')	20		-	B.J.P		11 2	
5.	pa) Number of cases in whice ussed (other than those reference)	erred to in Form	26)			Enclose	ed		
) Total number of Pending ourt (s) have taken cogniza		e			NIL			
6.	PAN of					ar for which las ome Tax Retur	4	Total	Income Shown	
) Candidate- CPFPS7796			2017-18		F	ts. 10,00,000		
	-) Spouse:				NIL		NIL		
	(c) Dependents				NIL			NIL	
7.			s of Assets and		_				-	
_		Description	Self	Spou	ise	Dependent-I	Depende	ent-II	Dependent-II	
٩.		Moveable Asset (Total value)	CPFPS7796B	NIL	8	NIL	NIL		NIL	
B.		Immovable Asset	9 Acre 79 Dec.	1 Acre Dec.		NIL	NIL		NIL	
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	Rs. 50,00,000/-	NIL		NIL	NIL	a 1	NIL	
	(ii)	Approximate Current Market Price of Asset (Total Value)	Approx Rs. 1,75,96,000/-	NIL	23	NIL	NIL	5 -	NIL	
8		Liabilities		NIL		NIL	NIL	3	NIL	
		(i) Government dues (Total)		NIL		NIL	NIL		NIL	
		(ii) Loans from Bank, Financial Institutions and others (Total)				NIL	NIL		NIL	
9.	Ya	ghest educational qualifi day College, Bakhtiyarpur Give details of School / Un	, Year- 1993							

VERIFICATION

course) (Name of the School /College/ University and the year in which the course was completed.)

do hereby verify and declare that the contents of this affidavit are true and correct to the ef, no part of it is false and nothing material has been concealed there from. I further shaping or pending case against me other than those mentioned in items 3 and 4 above; (b) in Tabendants to not have any asset or liability, other than those mentioned in items 5 and 6

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.

The affidavit should be either typed or written legibly and neatly.